

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2620  
ANSWERED ON:11.03.2011  
ALLOCATION FOR SCS STS NO  
Premajibhai Dr. Solanki Kiritbhai

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the budgetary allocation for SCs and STs remains at 0.88 and 0.83 per cent respectively;
- (b) if so, the reasons therefor;
- (c) whether there is gross injustice to SCs/STs in budgetary allocations;
- (d) whether as per special component plan Rs.17,000 crores should be allocated for SCs/STs; and
- (e) if so, the manner in which the same is confirmed.

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) to (c): Budgetary Allocation of 1.60% for SCs and 0.43% for STs of the total Plan Outlay have been made under Central Plan Outlay during 2010-11. The Government allocates funds to various sectors including for the Welfare and Development of Scheduled Castes (SCs) and Scheduled Tribes (STs) community on the basis of the inter-sectoral priority and availability of budgetary resources.
- (d) & (e): Planning Commission has issued Guidelines for formulation, implementation, and monitoring of Scheduled Caste Sub-Plan (SCSP) and Tribal Sub-Plan (TSP) in 2006 to all Central Ministries/Departments. As per the Guidelines, Central Ministries/Departments are required to earmark funds under SCSP & TSP atleast as per the percentage of SC & ST population i.e. 16.2% and 8.2% respectively.